

Dated: 7.10.1999 (26)

Sh. G. S. Walia, Counsel for the
Applicant, Sh. M. S. Ramamurthy along with
Sh. Suresh Kumar, Counsel for the
respondents.

Applicant has filed M.P. 631/99
for withdrawal of the O.A.

Applicant who is present in the
Court submits that Sh. Dalip Kumar
has already vacated the quarter
on 30.9.1999.

After hearing both Counsel M.P.
631/99 is allowed and O.A. is
permitted to be withdrawn.
All Contentions on merits are
left open. No order as to costs.

Copy of the order be furnished
to both Counsels today.


(R. G. Vaidyanathan)
Nc

Order/Judgement despatched
to Applicant Respondent (s)
on 8/10/99

8/10/99